

GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF JUSTICE  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2032**  
ANSWERED ON 08/08/2024

**ESTABLISHMENT OF COURTS IN RAJASTHAN**

2032. # SHRI CHUNNILAL GARASIYA:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether Government proposes to provide adequate financial assistance as per the recommendations of the Rajasthan High Court for the establishment of 800 courts, pending due to limited financial resources of the State Government of Rajasthan;
- (b) if so, by when; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): The recommendations from time to time are forwarded by the Rajasthan High Court, to the State Government for establishment of Courts. As on date, recommendations for creation of 928 courts have been forwarded to the State Government by the Rajasthan High Court. The State Government has established around 243 courts at various levels across the State. Further, as informed by the State Government, keeping in mind the availability of financial resources, the pendency of cases, and other factors, the State Government may decide on the other proposals.

The primary responsibility for providing suitable Judicial Infrastructure for the District / Subordinate Courts rests with the State Government. To augment the resources of the State Governments, the Central Government has been administering a Centrally Sponsored Scheme (CSS) for Development of Infrastructure Facilities for Judiciary by providing financial assistance to the State/UT Governments in the prescribed fund sharing pattern between Centre and States

since the year 1993-94. The scheme has five components, viz., court halls, residential units, toilet complexes, digital computer rooms and lawyers hall. The table indicating the total financial assistance to the State of Rajasthan under the CSS is as under: -

<b>Sl. No.</b>	<b>Year</b>	<b>Total Annual Budget Under the CSS Scheme (Rs. in crore)</b>	<b>Funds released to the State of Rajasthan (Rs. in crore)</b>
1.	1993-94 to 2013-14	3444.3	64.02
2.	2014-15	933.00	0.00*
3.	2015-16	562.99	50.00
4.	2016-17	538.74	43.74
5.	2017-18	621.21	17.34
6.	2018-19	650.00	17.41
7.	2019-20	982.00	64.21
8.	2020-21	593.00	29.90
9.	2021-22	684.14	41.50
10.	2022-23	857.20	71.66
11.	2023-24	1060.16	80.40
12.	2024-25	998.00	29.1750
<b>TOTAL</b>		<b>11924.74</b>	<b>509.355</b>

*\* Funds could not be released in some years as the State had not utilized the funds released to it in earlier years.*

It may be seen from the table above that the State of Rajasthan has received a total of Rs. 509.355 crore since the inception of the scheme in terms of the Central share. Of this, an amount of Rs. 445.35 crore (87.43% of the total funds released to Rajasthan) has been released since April, 2014.

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